

Calcutta High Court (Appellate Side)

Scrutiny List From 23-08-2021 To 23-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	1478/2021	SUJATA DAS	SOUMIK GANGULI	13-09-2021	MOBILE NO OF THE PETITIONER IS NOT PRESENT ON THE PRESENTATION FORM.
2	CO	1481/2021	LOKNATH CHOWDHURY	RAJIB RAY	13-09-2021	1. THE PAGES ATTCHED AFTER THE PRESENTATION FORM ARE NOT IN PROPER ORDER. 2. SHORT LIST OF DATES AND SYNOPSIS HAS EXCEEDED THE STIPULATED LIMIT OF 3 PAGES.
3	CPAN	618/2021	MD. EBADULLAH SK	ARNAB SAHA	13-09-2021	IMPUGNED ORDER DATE IS NOT MATCHING WITH THE DATE WRITTEN IN PETITION .
4	CRM	5574/2021	OBUL HOSSAIN @ DOA @ RABIUL SARKAR@RABIUL HOSSEIN	BUSRA KAHTUN	13-09-2021	1. MOBILE NO OF THE PETITIONER IS NOT PRESENT ON THE PRESENTATION FORM. 2. NO IDENTIFYING STATEMENT IS WRITTEN AGAINST THE THUMB IMPRESSION ON THE PHOTO ID.
5	CRM	5588/2021	DIPAK SHOW	SK MOINUDDIN	13-09-2021	THERE IS A BLANK SPACE ON THE SECOND PAGE OF THE PETITION.
6	CRM	5589/2021	BIKI SK @ NUR ALAM	AMARENDRA CHAKRABORTY	13-09-2021	MOBILE NO OF THE PETITIONER IS NOT WRITTEN ON THE PRESENTATION FORM.
7	MAT	858/2021	MD. ARFAT ALI AND ORS	MD. ALI AHSAN	13-09-2021	XEROX COPY OF IMPUGNED ORDER IS ABSENT
8	MAT	859/2021	KALACHAND BANERJEE AND ANR	DIPAK DEY	13-09-2021	1 A XEROX COPY OF THE ORDER IS NOT ATTACHED WITH THE FILE. 2. CURRENT PRESENTATION FORM IS NEEDED. 3. MOBILE NO OF THE PETITIONER IS NOT WRITTEN ON THE FORM.
9	MAT	860/2021	RAJALAXMI CONSTRUCTION AND ANOTHER	AMAL KUMAR DATTA	13-09-2021	1. COURT FEES IS NOT WRITTEN ON THE PRESENTATION FORM. 2.THOUGH RESPONDENT NO 7 IS WRITTEN ON THE 2ND PAGE OF THE PETITION ,NO DETAILS HAVE BEEN GIVEN.
10	MAT	864/2021	RANGALAL CHAKRABORTY	GOURAB GHOSH	13-09-2021	1. SHORT LIST OF DATES AND SYNOPSIS HAS EXCEEDED THE STIPULATED LIMIT OF 2 PAGES.

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11	RVW	94/2021	THE STATE OF WEST BENGAL AND ANR	CHITTARANJAN DAS	13-09-2021	2. NO SIGNATURE OF THE ADVOCATE IS PRESENT ON THE LAST PAGE OF THE PETITION. ORDER DATE OF HIGHCOURT CASE DOES NOT MATCH WITH PETITION
12	WPA	13201/2021	KIRANMOY SANYAL	MAJ GEN DR SK CHOUDHURY	13-09-2021	1. PRESENTATION FORM-A IS NOT IN CURRENT FORMAT 2. PETITIONER PHONE NO IS MISSING 3. SYNOPSIS AND BRIEF LIST OF DATES IS MISSING 4. WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING) 5. PETITIONER SIGNATURE ON THE LAST PAGE OF THE PETITION IS MISSING
13	WPA	13202/2021	HARSH VARDHAN BAID	NAMRATA BASU	13-09-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
14	WPA	13207/2021	CHANDRAKALA NAYAK	INDRANIL HALDER	13-09-2021	1. NAME OF THE CHIEF JUSTICE IS NOT PROPERLY WRITTEN.
15	WPA	13228/2021	MOHAMMED SAQUIB	AQSA KHAN		
16	WPA	13239/2021	ANANDA BISWAS	UTTAM BANERJEE	13-09-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
17	WPA	13241/2021	GOUTAM NASKAR	UTTAM BANERJEE	13-09-2021	WRONG ADDRESSING TO THE HONBLE CHIEF JUSTICE(ACTING)
18	WPA	13258/2021	SATYAJIT DAS	ANIRUDDHA BHATTACHARYA	13-09-2021	ABSENCE OF LIST OF DATES AND SYNOPSIS
19	WPA	13268/2021	AMRUL BISWAS AND ANR.	MANALI BISWAS	13-09-2021	01. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING).
20	WPA	13269/2021	CHIRA RANJAN KANJILAL	BISWAJIT SARKAR	13-09-2021	SIGNATURE OF THE PETITIONER IS MISSING ON THE LAST PAGE OF THE PETITION.
21	WPA	13276/2021	THE COMMANDANT ORDNANCE DEPORT	DEBU CHOWDHURY	13-09-2021	1. SHORT LIST OF DATES IS NOT PRESENT.
22	WPA(P)	227/2021	AISHWARYA ADHIKARI	JOVERIA SABBAH	13-09-2021	1. THERE ARE SOME SPELLING MISTAKE IN THE ADDRESS OF THE PETITIONER.

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